

proposals which allow for an increase, in general, in the limit of the election expenses have been made by the Election Commission after consultations with the representatives of the political parties at a meeting held by the Commission on the 3rd December, 1983 and also taking into account the general rise in the price levels and all other factors including increase in the number of electors.

(c) The proposals are under examination of Government and as soon as final decisions are reached, suitable amendments to the Rules, wherever necessary, will be made.

#### Radio Programmes by Gwalior Artists from Gwalior Radio Station

1532. SHRI N.K. SHEJWALKAR : Will the Minister of INFORMATION AND BROADCASTING be pleased to state : the number of artists from Gwalior given chance for the radio programmes from Gwalior Radio Station during the last three years and the number of talks given by different people from Gwalior from that Station during the same period giving details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI GHULAM NABI AZAD) : All India Radio, Gwalior broadcasts programmes for nearly 10 hours every day. These programmes include, music programmes as well as locally produced/organised spoken word programmes. A large number of artists, who possess the requisite grading and talkers, who possess the requisite expertise and knowledge in the subjects concerned, are invited by the station for participating in such programmes. Every effort is generally made by each Station of AIR to draw such talent from among those in the relevant service areas. But it will be difficult to indicate how many of them were from Gwalior. Moreover, the information regarding all the artists as well as the talkers who had participated in such daily programmes for a period of nearly 1100 days will involve going through an extremely large number of programme sheets and this job will take an unduly long time for completion. The result is unlikely to be commensurate with the effort involved.

#### Replacing Machines in Telephone Exchanges in Madhya Pradesh

1533. SHRI N.K. SHEJWALKAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the type of machines provided in telephone exchanges at Bhandar (District Gwalior) and Gohad (District Bhind), Murena (District Murena)—all in Madhya Pradesh ;

(b) the year of manufacture of each of them and how many times they have gone out of order during the last one year.

(c) whether Government are intending to replace the machines by new ones ; and

(d) if so when ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI V.N. GADGIL) : (a) The type of machines provided at Bhandar, Gohad and Murena in Madhya Pradesh are MAX-III (strowger) Central Battery Non-Multiple and MAX-II (strowger) type respectively.

(b) Year of manufacture (installation) of Bhandar is 1965-66 Gohad-1965 and Murena-1972.

None of these exchanges went out of order during the last one year.

(c) and (d). No, Sir. As none of these exchanges have completed their life span. However expansion of Bhandar Exchange is planned during 1984 and its present equipment of 35 lines is proposed to be replaced by 50 lines MAX-III equipment.

#### Non-Aligned Information Ministers' Resolution for Prevention of use of Media Facilities for Hostile Propaganda

1534. SHRI MADHAVRAO SCINDIA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Conference of Information Ministers of the Non-Aligned Countries held at Jakarta in January this year called on member countries to effectively prevent the use of their media facilities for hostile propaganda by developed countries against the N.A.M. ; and

(b) if so, the steps taken by Government in response thereto ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) : (a) Yes, Sir.

(b) Does not arise as India has never permitted the use of its media facilities for such purposes.

**I.L.O. Report on World Labour and number of Economically Active Migrants**

1535. SHRI MADHAVRAO SCINDIA : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether according to the latest I.L.O. report on World Labour, the global number of economically active migrants and their dependents reached the 40 million mark ;

(b) if so, the total number of economically active migrants and their dependents in India according to this report and comparative figures for USA, UK, USSR, China and Pakistan ; and

(c) how many of these migrants are illegal ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI VEERENDRA PATIL) : (a) According to the ILO World Labour Report I, the total of 19.7 to 21.7 million active persons outside their country of nationality—which should be seen in conjunction with a similar number of dependents living with them—is a minimum estimate.

(b) The ILO Report does not identify India as in-migration country.

(c) Does not arise.

**Extension of Photo Transmission Service**

1536. SHRI MADHAVRAO SCINDIA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact the photo transmission service introduced between New Delhi, Bombay and Jaipur has since been extended to nine more cities ;

(b) if so, the names of those cities ; and

(c) the criteria applied in selecting them for the extension of aforesaid service ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI V.N. GADGIL) : (a) Yes, Sir.

(b) The other nine cities are :

1. Ahmedabad
2. Bangalore
3. Hyderabad
4. Jalandhar
5. Lucknow
6. Panjim
7. Patna
8. Pune
9. Trivandrum

(c) It is intended to extend photo transmission facilities to all State Capitals and other important centres of trade, commerce, industry and the Media. The 12 stations mentioned above have been selected as part of this programme.

**Refining and Reprocessing Facilities for Bombay High Crude**

1537. SHRI MADHAVRAO SCINDIA : Will the Minister of ENERGY be pleased to state :